Setting up of Gas-based power project in Madhya Pradesh

### . 1298. SHRI MURLIDHAR CHANDRAKANT BHANDARE:

#### SHRI MAHENDRA PRASAD:

Will the Minister of ENERGY be pleased to state:

(a) what decision has since been taken on the gas-based power projects to be set up in Madhya Pradesh including the one in Gwalior/ Datia District, to be fed with gas from HBJ pipeline passing through this region;

(b) whether any surplus uncommitted gas from HBJ pipline network has been identified for being utilised for power plants in Madhya Pradesh; if so, how much; and

(c) whether any additional gas resources have been or are being explored for power plants in Madhya Pradesh and if so, what steps, if any, have been taken in this direction?

THE MINISTER OF INFOR-MATION AND BROADCASTING AND PARLIAMENTARY AFF-AIRS (SHRI P. UPENDRA): (a) to (c) Information is being collected and will belaid on the Table of the House.

# Small scale industrial units in Kalahandi District of Orissa

1299. SHRI BASANT KUMAR DAS: Will the Minister of INDUS-TRY be pleased to state:

(a) how many small scale industrial units with capital investment of Rs. 21 lakhs and above have been set up in Kalahandi District in Orissa;

(b) how many of them have been set up under the Entrepreneur Scheme sponsored by the State Bank of India; and (c) how many of them are sick and how many are closed at present?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) to (c) Information is being collected and will be laid on the Table of the House.

Proposal for setting up a paper mill at Kesinga in Kalahandi District of Orissa

1300. SHRI BASANT KUMAR DAS: Will the Minister of INDUS-TRY be pleased to state:

(a) whether there was any proposal to set up a paper mill at Kesinga in Kalahandi District of Orissa for which foundation stone was laid during 1981-82;

(b) if so, whether it was a private venture or a Government venture or a joint venture;

(c) whether any land was acquired for the purpose; if so, what is the area of the land and how much of it was cultivable private land and how much is Government land; and

(d) what are the details of persons who are in possession of the said land at present?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b) As per available information, a Letter of Intent was granted to M/s. Universal Petro-Chemicals Limited, Calcutta a private sector venture, on 31st December, 1981, for setting up a new undertaking at Kesinga in Kalahandi District of Orissa for manufacture of Writing and Printing Paper, Wrapping, Kraft and M. G. Poster Paper. The Letter of Intent was cancelled in 1984.

130

(c) and (d) Does not arise in view of reply to (a) & (b) above.

#### Action against Indian Express Group of Newspapers under Companies Act

1301. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 537 given in the Rajya Sabha on the 27th February, 1989 and state:

(a) whether the Chief Metropolitan Magistrate, Economic Offences, Madras has since decided the case under Section 187C of the Companies Act filed by the Registrar of Companies, Bombay against Indian Express Group of Newspapers; and

(b) if so, what are the details there of?

THE MINISTER OF INDUS-TRY (SHRI AJIT SINGH): (a) No Sir.

(b) Does not arise.

#### Mismanagement at Cancer Research Institute, Kanpur

1302. SHRI B.K, HARIPRASAD : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is only one specialised Cancer Reserach Institute at Kanpur for the entire UP for treatment of cancer patients;

(b) how many patients are treated there every year and what is the mortality and morbidity rates and also the other details of the working of the Institute;

(c) whether Government are aware that the Radio-therapy machines installed th are are declared 'out of order' on most of the days except for affluent patients, upon illegal considerations; and

445 RS 5

(d) whether an open inquiry would be held in the matter and public would be invited to give envidence in confidence ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (d) The information is being collected ' and will be laid on the Table of the Sabha.

#### Appointment of GSAs by Air India in USA and UK

1303. SHRI SHIV PRATAP MISHRA: Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether new General Sales Agents have been appointed by Air India in the USA and UK; and

(b) if so, what procedure has been adopted in this regard?

THE MINISTER OF INFOR-MATION AND BROADCASTING AND PARLIAMENTARY AFF-AIRS (SHRI P. UPENDRA): (a) No, Sir.

(b) Does not arise.

## AIDS Cases

1304. DR. G. VIJAYA MOHAN REDDY: Will the Minister of HEALTH AND FAMILY WEL FARE be pleased to state:

(a) whether of late there has been an increase in the incidence of AIDS cases in our country; and

(b) if so, how many AIDS cases have been reported during the last three years and what action Government propose to take to bring down such cases which according to researchers would become a major health problem?